

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:379
ANSWERED ON:28.03.2017
Development of FPI
Rao Shri Konakalla Narayana

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has undertaken any survey/study to estimate the requirement of food processing facilities in various States including Andhra Pradesh and if so, the details and the outcome thereof;
- (b) whether there is a gap in the requirement and the potential development of food processing industries in various parts in Andhra Pradesh and if so, the details thereof; and
- (c) the scheme launched and steps taken/proposed to be taken by the Government to provide the required facilities for development of food processing industries in Andhra Pradesh?

Answer

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO.*379 FOR ANSWER ON 28th March 2017 REGARDING DEVELOPMENT OF FPI

(a): No Madam, Ministry of Food Processing Industries (MoFPI) has not undertaken any such survey/study.

(b): Does not arise.

(c): MoFPI has been implementing various central sector schemes for development of Food Processing Industries in the country including Andhra Pradesh. The major schemes are as follows:-

i. Mega Food Parks Scheme.

ii. Scheme for Integrated Cold chain and Value addition Infrastructure

iii. Scheme for Setting up/Modernization of Abattoirs

iv. Scheme of Technology Upgradation/ Setting up/ Modernization/ Expansion of Food Processing Industries (TUS).

[Under TUS, committed/spillover liabilities of cases received up to end of 11th Plan are being considered by MoFPI for sanction of Grant-in-aid during the 12th Plan as per availability of funds and merit of proposals.]

â€¢ The total number of projects assisted by MoFPI in Andhra Pradesh under the above schemes is at Annexure